

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 15141-JK (LD) of 2024

DATED:- 29- 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 29.08.2024

No:-LAW-OIC/8/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jim

Reyaz Ali Bhat
29.08.24

Annexure to the Government Order No.15141-JK(LD) of 2024 dated 29.08.2024

S.No.	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1	825	2023	OA	Safeena Akhter V/s UT of J&K & others	Sh.Manisha	Personnel Officer, DSEJ
2	811	2023	OA	Shagufta Bashir Vs UT of J&K & Ors.	Sh.Manisha	Personnel Officer, DSEJ
3	794	2023	OA	Shuchi Chopra V/s UT of J&K & others	Sh.Manisha	Personnel Officer, DSEJ
4.	790	2023	OA	Akhtar Hussain Tak V/s UT of J&K & ors	Sh.Manisha	Personnel Officer, DSEJ
5	775	2023	OA	Abdul Rashid Vs UT of J&k & Ors.	Sh.Manisha	Personnel Officer, DSEJ
6.	552	2021	OA	Touseef Mehmood vs Ut of J&K & Ors	Sh.Manisha	Personnel Officer, DSEJ
7	904	2023	OA	Rabia Tabassum vs Ut of J&K & Ors	Sh. Manisha	Personnel Officer, DSEJ
8	812	2023	OA	Gazala Khan vs Ut of J&K & Ors	Sh. Manisha	Personnel Officer, DSEJ
9	802	2023	OA	Gh. Nabi vs UT of J&K & Ors	Sh. Manisha	Personnel Officer, DSEJ
10	800	2023	OA	Ramesh Kumar vs UT of J&K & Ors	Sh. Manisha	Personnel Officer, DSEJ
11	771	2023	OA	Shiv Kumar vs UT of J&K & Ors	Sh. Manisha	Personnel Officer, DSEJ
12	1791	2021	OA	Narinder Kumar Sharma vs UT of J&K & Ors	Thannaji Bhat	Under Secretary to the Government School Education Department

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13	603	2020	TA	Mehar Singh Vs Ut of J&K & Ors	Thannaji Bhat	Under Secretary to the Government School Education Department
14	181	2024	WP(c)	Mahavir jain Higher Secondary School & Another	Ms.Neha Bakshi	Under Secretary to the Government
15	316	2024	OA	Hamidullah Dar VERSUS UT of J&K and others	Mr. Masood wani,	Deputy Secretary to Government
16	1271	2020	OA.	Farid Ahmad Khan VERSUS UT of J&K and others	Mr. Masood wani,	Deputy Secretary to Government

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